

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 11 of 1998
(O.A.428 of 1997)

Date of Order : 12.8.1999

Present : Hon'ble Mr.D.Purkayastha, Judicial Member.
Hon'ble Mr.G.S.Maingi, Administrative Member.

B.D.PAL

vs.

V.N. MATHUR
DIVISIONAL RAILWAY MANAGER,
DHANBAD, EASTERN RAILWAY.

For the applicant : None

For the alleged contemner/ : Mr. M.K.Bandepadhyay, counsel.
respondents.

ORDER

D.Purkayastha, J. M.

None appears on behalf of the applicant.

2. We find that the applicant has filed this contempt petition for non-compliance of the directions of this Tribunal dated 21.4.1997 passed in O.A.428 of 1997 (annexure 'X' to the application). But Mr. M.K.Bandepadhyay, appearing on behalf of the alleged contemners, submits that the order dated 21.4.1997 has not been extended after 5th May, 1997, and hence this application has become infructuous.
3. This contempt petition is thus dismissed being devoid of merit.
4. No order is made as to costs.

G.S.Maingi
(G.S.Maingi)
Administrative Member

D.Purkayastha
(D.Purkayastha)
Judicial Member